

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 106

CP (IB) No. 226/Chd/Pb/2022

IN THE MATTER OF:

Suman Nanda, PG,
S. Nanda Industries Pvt. Ltd.

...Petitioner

Under Section: 94, IBC 2016

Order delivered on 09.04.2024

CORAM:

SH. L. N. GUPTA
HON'BLE MEMBER (T)

SH. HARNAM SINGH THAKUR
HON'BLE MEMBER (J)

PRESENT:

For the Petitioner/RP : Ms. Niharika Sohal, Advocate
For the RP in Person : Mr. Bishwa Ranjan Chatterjee

ORDER

A date is requested by Ld. counsel for RP for filing affidavit of service. Let the same be filed within one week. Last opportunity is granted. Objections, if any, be filed within one week thereafter with a copy in advance to the counsel opposite. Reponse to the objections, if any, be filed within one week thereafter with a copy in advance to the counsel opposite. List the matter on 30.05.2024.

Sd/-

(L. N. GUPTA)
MEMBER (T)

Preeti

Sd/-

(HARNAM SINGH THAKUR)
MEMBER (J)